

**W.P.(C) No.6109 of 2018**

10. 10.12.2018            Learned counsel for the State will give the time limit during which the Government will make appointment.

This matter to come up on 18.12.2018.

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**K.S. JHAVERI**  
**(CHIEF JUSTICE)**

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**K.R. MOHAPATRA**  
**(JUDGE)**